

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3222
TO BE ANSWERED ON 12.03.2026

PRADHAN MANTRI VANBANDHU KALYAN YOJANA

3222. Shri Vishweshwar Hegde Kageri:
Shri Dilip Saikia:
Shri Chavda Vinod Lakhamshi:
Smt. Kamlesh Jangde:
Shri Lumbaram Choudhary:
Smt. Mala Rajya Laxmi Shah:
Dr. Hemang Joshi:
Shri Bidyut Baran Mahato:
Shri Jaswantsinh Sumanbhai Bhabhor:
Dr. Manna Lal Rawat:
Shri Dineshbhai Makwana:
Shri Bhojraj Nag:
Shri Khagen Murmu:
Shri Jugal Kishore:
Shri Naba Charan Majhi:
Shri Ananta Nayak:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the achievements under the Pradhan Mantri Vanbandhu Kalyan Yojana from 2021-22 to 2025-26, along with the financial outlay and expenditure incurred thereunder, component, State, district and year-wise;
- (b) the details of integrated development undertaken under the said Yojana in critical sectors including road connectivity, telecom, education, health and sanitation along with the distribution of such interventions, village, State and district-wise;
- (c) whether the Government has conducted any assessment of socio-economic outcomes under the said Yojana, including preservation of tribal cultural heritage;
- (d) if so, the details of the key findings thereof;
- (e) the future roadmap for expansion or strengthening of the said Yojana beyond the current implementation period, including any proposed enhancements in funding, coverage or scope, State and district-wise; and
- (f) whether any special initiatives have been taken for tribal cultural preservation in Dahod Lok Sabha Constituency, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (b): Pre-Matric Scholarship for STs, Post-Matric Scholarship for STs, Development of Particularly Vulnerable Tribal Groups (PVTGs)/ Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), Support to Tribal Research Institute, Administrative Assistance for Project Management Units and Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) revamped as Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) are welfare schemes under the umbrella of Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY). Details of funds and number of beneficiaries under these schemes are given at **Annexure I**.

Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country including the Dahod

District of Gujarat. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link: <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at: <https://statetsp.tribal.gov.in>.

The Ministry has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely - Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan.

PM JANMAN: Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) : Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities etc benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

Committees have been formulated at the State, District, and Block levels to ensure effective implementation, coordination, and monitoring of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan. At the State level, a State-Level Apex Committee (SLAC) chaired by the Chief Secretary has been constituted. At the District level, a District-Level Committee, chaired by the District Collector and at the Block level, a Block-Level Implementation Teams (BLITs) comprising officers from various departments have been set up to facilitate grassroots implementation of interventions.

(c) to (e): NITI Aayog undertakes evaluation of CS and CSS schemes respectively through third-party agencies to assess their effectiveness and implementation. NITI Aayog has conducted an Evaluation Study for the EFC cycle which ended in FY 2024–25. The schemes evaluated include Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY), PM JANMAN (development of Particularly Vulnerable Tribal Groups), Pre-Matric and Post-Matric Scholarships for ST students, and Support to Tribal Research Institutes (TRIs). Some key findings are summarized below:

- Pre-Matric and Post-Matric Scholarship Schemes for ST students have played an important role in improving access to education and supporting continuity in schooling and higher education among tribal students. However, delays in fund release and scholarship disbursement remain a major challenge. Limited awareness among beneficiaries and difficulties in the application and renewal process were also reported. Strengthening grievance redressal systems, simplifying procedures, and improving outreach mechanisms are necessary to enhance effectiveness.

- Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY) has contributed to infrastructure development and improved service delivery in tribal areas through convergence of various sectoral interventions. The scheme has helped address gaps in education, health, livelihood, and infrastructure in tribal regions. However, variations in implementation across states, delays in fund utilization, and limited monitoring at the grassroots level have affected outcomes. Strengthening coordination among departments and improving monitoring frameworks are required to enhance the scheme's impact.
- PM JANMAN (development interventions for Particularly Vulnerable Tribal Groups) has improved access to infrastructure and basic services in PVTG areas and has enhanced coverage of welfare schemes among these communities. Beneficiaries reported improved access to housing, connectivity, and social services. However, gaps remain in awareness, service delivery, and convergence of schemes at the local level. Improved coordination among implementing agencies and targeted outreach to remote habitations are necessary for better outcomes.
- Support to Tribal Research Institutes (TRIs) remains highly relevant for policy research, documentation of tribal culture, and evidence-based policymaking for tribal development. However, the evaluation highlights issues such as staff shortages, limited research capacity, and delays in fund utilization. There is a need to strengthen institutional capacity, improve research quality, enhance collaboration with academic institutions, and establish stronger monitoring mechanisms so that TRIs can function as effective knowledge and policy support centres for tribal development.

Overall, the evaluation notes that while the schemes have contributed significantly to tribal welfare and development, improvements are required in awareness generation, fund flow mechanisms, monitoring systems, and convergence among schemes to ensure more effective implementation and better outcomes in tribal areas.

(f): During the year FY 2025-26, several significant initiatives were organised in Gujarat to promote tribal literature, culture, and community welfare. Key events included the National Level Tribal Writer Conclave on Tribal Literature, Art, Culture and Tradition; a series of 31 awareness programmes for tribal communities and Particularly Vulnerable Tribal Groups (PVTGs) across eight tribal-dominated districts—Narmada, Bharuch, Tapi, Surat, Valsad, Dang, Banaskantha and Aravalli—covering Sickle Cell Anemia screening, health camps, skill development, career guidance, awareness of educational schemes, organic farming, and water management; and the integration of tribal art and cultural forms such as Rathwa Dance, Pithora Painting, and Bamboo Handicraft into the academic curriculum at Adi Vishwavidyalaya.

As a best practice, the Tribal Writer Conclave witnessed participation of over 200 academicians and researchers, with 35 research papers presented, fostering scholarly dialogue and strengthening the institutional capacities of TRI Gujarat. The awareness programmes sensitised 3,580 beneficiaries, including youth and women, on key developmental themes. Further, under the Adi Sanskriti Portal and Adi Sampada initiatives, more than 100 topics related to tribal heritage were incorporated into a Tribal Digital e-Academy platform, ensuring sustainable preservation, documentation, and wider recognition of Gujarat's tribal cultural legacy.

Annexure referred to in reply to part (a) to part (b) of the Lok Sabha Unstarred Question No. 3222 for 12.03.2026 regarding “Pradhan Mantri Vanbandhu Kalyan Yojana”

State-wise funds allocations made during recent financial years by the Ministry under these schemes/programmes is as follows:

Details of Fund Released and Utilized to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students										
(₹ in crore)										
Sl. No.	Name of the State/UT	F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25		F.Y. 2025-26
		Fund Released	Utilized	Fund Released (UC Not due)						
1	Andaman & Nicobar	0.08	0.08	0.00	0.00	0.00	0.00	0.10	0.10	0.00
2	Andhra Pradesh	39.35	39.35	0.00	0.00	57.00	57.00	30.77	30.77	0.00
3	Arunachal Pradesh	2.07	2.07	2.67	2.67	0.00	0.00	0.00	0.00	0.00
4	Assam	1.02	1.02	1.07	1.07	1.88	1.88	1.00	1.00	0.00
5	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	Chhattisgarh	0.00	0.00	0.00	0.00	52.50	52.50	0.00	0.00	0.00
7	DNH & DD	2.07	2.07	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	0.00	0.00	1.08	1.08	0.53	0.53	0.36	0.36	0.00
11	Gujarat	36.89	36.89	54.52	54.52	62.00	62.00	9.23	9.23	0.00
12	Himachal Pradesh	0.00	0.00	0.79	0.79	1.10	1.10	0.00	0.00	0.93
13	Jammu & Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
14	Jharkhand	38.99	38.99	0.00	0.00	57.00	57.00	0.00	0.00	0.00
15	Karnataka	17.53	17.53	23.70	23.70	34.00	34.00	7.00	7.00	29.40
16	Kerala	3.47	3.47	0.00	0.00	4.36	4.36	1.00	1.00	0.00
17	Ladakh	0.74	0.74	0.00	0.00	0.00	0.00	0.40	0.40	1.00
18	Madhya Pradesh	114.58	114.58	127.44	127.44	0.00	0.00	53.05	53.05	75.87
19	Maharashtra*	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21	Meghalaya	0.00	0.00	1.15	1.15	0.00	0.00	0.70	0.70	5.06
22	Mizoram	6.57	6.57	0.00	0.00	3.07	3.07	0.00	0.00	4.76
23	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Odisha	52.37	52.37	93.97	93.97	0.00	0.00	29.50	29.50	43.55
25	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Rajasthan	62.34	62.34	35.31	35.31	0.00	0.00	22.36	22.36	0.00

27	Sikkim	0.00	0.00	0.18	0.18	0.00	0.00	0.00	0.00	0.20
28	Tamil Nadu	5.47	5.47	4.04	4.04	3.62	3.62	0.60	0.60	8.13
29	Telangana	0.00	0.00	0.00	0.00	1.50	1.50	0.00	0.00	0.00
30	Tripura	0.59	0.59	11.37	11.37	0.00	0.00	6.92	6.92	2.23
31	Uttar Pradesh	0.88	0.88	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	Uttarakhand	0.00	0.00	0.00	0.00	0.15	0.15	0.70	0.70	0.00
33	West Bengal	9.13	9.13	0.00	0.00	29.89	29.89	0.00	0.00	0.00
	Total	394.14	394.14	357.29	357.29	308.60	308.60	163.69	163.69	171.13

Details of Fund Released and Utilized to State Governments/UT Administrations thereof under the Scheme of Post-Matric Scholarship for ST students										
(₹ in Crore)										
Sl. No.	Name of the State/UT	F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24		F.Y. 2024-25		F.Y. 2025-26
		Fund Released	Utilized	Fund Released (UC Not due)						
1	A. & N. Islands	0.10	0.10	0.00	0.00	0.00	0.00	0.10	0.10	0.00
2	Andhra Pradesh	89.91	89.91	133.57	133.57	114.71	114.71	120.00	120.00	0.00
3	Arunachal Pradesh	123.61	123.61	96.16	96.16	80.00	80.00	100.00	100.00	85.00
4	Assam	10.93	10.93	68.45	68.45	35.00	35.00	79.71	79.71	0.00
5	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	4.43	4.43	0.00
6	Chhattisgarh	0.00	0.00	93.30	93.30	71.25	71.25	70.00	70.00	81.79
7	DNH DD	0.00	0.00	0.00	0.00	4.04	4.04	4.90	4.90	0.00
8	Dadar & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	0.00	0.00	11.87	11.87	5.27	5.27	5.00	5.00	4.909
11	Gujarat	461.70	461.70	244.26	244.26	350.00	350.00	231.22	231.22	864.62
12	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	5.00	5.00	15.25
13	Jammu & Kashmir	0.00	0.00	6.84	6.84	7.46	7.46	9.95	9.95	14.99
14	Jharkhand	126.55	126.55	0.00	0.00	53.11	53.11	200.00	200.00	0.00
15	Karnataka	170.81	170.81	0.00	0.00	225.56	225.56	125.00	125.00	147.68
16	Kerala	25.16	25.16	0.00	0.00	46.89	46.89	29.00	29.00	62.36
17	Ladakh	22.14	22.14	18.91	18.91	5.96	5.96	35.00	35.00	35.0890
18	Madhya Pradesh	245.29	245.29	270.49	270.49	350.00	350.00	250.00	250.00	343.70
19	Maharashtra	192.15	192.15	90.27	90.27	570.36	570.36	117.81	117.81	379.10
20	Manipur	42.92	42.92	41.38	41.38	30.00	30.00	25.00	25.00	27.07
21	Meghalaya	26.36	26.36	146.20	146.20	85.00	85.00	145.08	145.08	236.01
22	Mizoram	38.75	38.75	25.90	25.90	25.00	25.00	24.00	24.00	50.43
23	Nagaland	44.36	44.36	36.08	36.08	35.00	35.00	62.00	62.00	23.10
24	Odisha	218.43	218.43	171.33	171.33	135.64	135.64	294.00	294.00	407.39
25	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Rajasthan	137.45	137.45	188.10	188.10	220.00	220.00	350.00	350.00	0.00
27	Sikkim	10.36	10.36	9.25	9.25	0.00	0.00	6.00	6.00	9.35
28	Tamil Nadu	48.49	48.49	28.54	28.54	20.00	20.00	25.00	25.00	26.33
29	Telangana	75.04	75.04	238.51	238.51	112.50	112.50	152.50	152.50	0.00
30	Tripura	71.89	71.89	45.22	45.22	40.00	40.00	74.94	74.94	42.73
31	Uttar Pradesh	0.00	0.00	0.00	0.00	10.00	10.00	15.00	15.00	0.00

32	Uttarakhand	35.68	35.68	0.00	0.00	1.88	1.88	2.70	2.70	7.45
33	West Bengal	38.72	38.72	0.00	0.00	34.06	34.06	35.00	35.00	0.00
	Total	2256.80	2256.80	1964.63	1964.63	2668.69	2668.69	2598.34	2598.34	2864.33

Note 1: In certain years, the State/UT did not submit demands or proposals to the Centre. This may be attributed to either the availability of unspent balances from previous years or the non-fulfillment of mandatory compliances required by the Central Government.

Note 2: An asterisk (*) indicates that the respective States/UTs implemented the scheme using their own state budgets.

Progress of the interventions, State-wise & Ministry-wise under PMJANMAN (as on 28.02.2026)

S. No.	Name of State	MoRD (P MAY-G)		MoRD (P MGSY)		MoJS (JJM)		MoHFW (NRHM)	MoWCD (POSHAN 2.0)		MoE (SSA)		MoP (RDSS)		MNRE		MoC (DoT-USOF)		MoTA		MoTA	
		Houses Sanctioned (HHs)	Completed (HHs)	Roads sanctioned (in KM)	Completed (in KM)	Sanctioned Villages (Drinking Water supply)	Saturated Villages (Drinking water supply)	MMUs sanctioned & Operational	AWCs sanctioned	AWCs Operational	Sanctioned Hostels (No.)	Work Completed (No.)	HHs Sanctioned	HHs Electrified	HHs Sanctioned	HHs Electrified	Habitat planned for coverage	Habitat in coverage	MP Cs sanctioned	MP Cs completed	VD VKs sanctioned	Business Started
1	ANDHRA PRADESH	43593	6783	868.95	98	1964	405	140	192	146	87	3	24925	24925	1675	967	1658	1346	125	89	73	73
2	BIHAR	985	0	0	0	34	34	0	59	58	15	0	0	0	0	0	0	0	7	0	0	0
3	CHHATTISGARH	33246	19262	2895.846	1318	1422	435	44	191	191	40	0	7160	7160	1490	729	247	116	75	31	16	16
4	GUJARAT	12725	8150	1.55	2	572	572	29	67	67	13	2	6626	6626	0	0	51	41	39	7	21	21
5	JHARKHAND	36450	10180	914.143	33	2394	482	54	495	438	39	0	11504	11504	2182	2182	688	561	113	27	35	35
6	KARNATAKA	1056	76	63.756	6	447	218	5	23	23	7	1	1546	1546	179	179	36	27	74	16	33	21
7	KERALA	1169	16	0	0	96	1	30	7	7	4	0	345	314	98	0	49	31	15	4	8	7
8	MADHYA PRADESH	188150	136860	1835.001	425	4827	2203	67	704	704	106	0	28709	27227	1370	1121	217	98	125	72	83	83
9	MAHARASHTRA	54140	18248	53.745	0	2767	1566	91	178	178	25	0	9216	9216	0	0	430	334	121	101	40	40
10	MANIPUR	2145	0	35.22	0	27	2	0	75	75	6	0	0	0	0	0	0	0	11	9	2	2
11	ODISHA	41137	29017	211.141	35	1196	605	59	89	89	76	0	5693	5242	0	0	512	297	74	44	66	49
12	RAJASTHAN	22593	12434	98.687	28	337	41	6	51	51	21	0	16023	16023	0	0	4	3	18	12	51	51
13	TAMILNADU	13051	7056	10.96	0	1537	1387	127	55	52	8	2	7814	7099	0	0	167	109	60	27	37	29
14	TELANGANA	8002	0	66.975	1	306	306	37	85	83	16	1	3884	3884	126	126	103	46	73	37	25	25
15	TRIPURA	17212	16792	268.492	3	258	28	6	221	221	32	1	11692	11692	1703	1703	65	57	50	22	30	30
16	UTTAR PRADESH	145	132	0	0	7	6	2	1	1	2	0	195	195	0	0	5	2	5	4	5	3
17	UTTARAKHAND	2139	1717	0	0	117	94	38	7	6	3	0	669	669	0	0	2	1	15	9	9	5
18	WEST BENGAL	0	0	0	0	418	86	15	0	0	0	0	3372	3372	0	0	12	3	0	0	5	0
19	ANDAMAN & NICOBAR	0	0	0	0	2	2	0	0	0	0	0	0	0	0	0	1	1	0	0	1	1

	NICO BAR																				
GRAND TOTAL	4779 38	266 723	7324. 466	1949	18728	8473	750	2500	2390	500	10	139 373	136 694	882 3	700 7	4247	3073	1000	511	540	491

Details of funds released, year-wise and State-wise, for MPCs (in Rs. Cr)

State	Funds released during 2023-24	Funds released during 2024-25	Funds released during 2025-26	Bills closed on SNA SPARSH during 2025-26
ANDHRA PRADESH	14.97	5	27.52	0.80
BIHAR	-	-	2.1	0
CHHATTISGARH	8.52	-	-	6.47
GUJARAT	1.66	4.37	-	0
JHARKHAND	0.62	1.5	16.42	0
KARNATAKA	3.33	10.26	15.4	0
KERALA	2.29	-	-	0.88
MADHYA PRADESH	25.99	-	-	11.30
MAHARASHTRA	12.47	5	27.56	10.36
MANIPUR	-	-	3.3	0
ODISHA	12.68	23.92	-	1.65
RAJASTHAN	3.33	3.44	-	1.29
TAMIL NADU	5.2	20.67	-	5.07
TELANGANA	2.91	13.24	-	4.36
TRIPURA	4.57	7.5	-	5.27
UTTAR PRADESH	0.83	-	-	0
UTTARAKHAND	0.62	4.78	1.8	0.87
Total	99.99	99.68	94.1	48.30

Details of funds released, year-wise and State-wise, under Development of PVTGs (Rs. in lakh)

S. No.	Name of State	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	1829.60	1645.50	0.00	0.00
2	A & N Islands	252.11	0.00	0.00	0.00
3	Bihar	0.00	0.00	0.00	0.00
4	Chhattisgarh	996.90	1500.00	0.00	0.00
5	Gujarat	761.80	1731.20	0.00	0.00
6	Jharkhand	1696.93	0.00	0.00	0.00
7	Karnataka	661.17	1439.42	0.00	0.00
8	Kerala	0.00	0.00	0.00	0.00
9	Madhya Pradesh	2888.69	0.00	0.00	0.00
10	Maharashtra	0.00	0.00	0.00	0.00
11	Manipur	0.00	0.00	0.00	0.00
12	Odisha	1197.00	1796.75	0.00	0.00
13	Rajasthan	706.17	1120.63	0.00	0.00
14	Tamil Nadu	1967.81	907.70	0.00	2723.11
15	Telangana	1193.04	1508.13	0.00	2746.87
16	Tripura	1481.71	1402.65	0.00	207.95
17	Uttar Pradesh	0.00	0.00	0.00	0.00
18	Uttarakhand	367.07	0.00	0.00	0.00
19	West Bengal	0.00	665.95	0.00	1631.05
	Grand Total	16000.00	13717.93	0.00	7308.98

*Provisional

State-wise fund released under SCA to TSS/PMAAGY during last 5 years

(Rs. in lakh)

S. No.	States	PMAAGY			
		2021-22	2022-23	2023-24	2024-25*
		Fund Release	Fund Release	Fund Release	Fund Release
1	Andhra Pradesh	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	733.68	0.00	0.00	0.00
3	Assam	8743.02	11538.22	7182.38	5186.19
4	Bihar	774.44	0.00	0.00	0.00
5	Chhattisgarh	15595.8	23021.82	0.00	0.00
6	DNDD	0.00	173.23	0.00	0.00
7	Goa	0.00	0.00	0.00	0.00
8	Gujarat	15916.78	19401.76	0.00	0.00
9	Himachal Pradesh	377.03	288.09	0.00	0.00
10	J & K	0.00	932.39	0.00	0.00
11	Ladakh	0.00	470.53	0.00	0.00
12	Jharkhand	6531.79	6915.28	0.00	0.00
13	Karnataka	2139.9	937.48	0.00	0.00
14	Kerala	0.00	0.00	61.19	30.00
15	Madhya Pradesh	12268.76	27694.54	0.00	0.00
16	Maharashtra	0.00	13485.50	0.00	0.00
17	Manipur	427.98	295.47	0.00	0.00
18	Meghalaya	0.00	3342.30	0.00	0.00
19	Mizoram	580.83	1818.61	1112.009	1468.00
20	Nagaland	886.53	2233.97	0.00	3827.44
21	Odisha	2771.68	1001.24	3044.42	0.00
22	Rajasthan	7224.71	15269.66	0.00	0.00
23	Sikkim	0.00	0.00	0.00	0.00
24	Tamilnadu	285.32	285.62	855.805	461.37
25	Telangana	2262.18	1681.04	0.00	1646.00
26	Tripura	631.78	904.48	2737.23	0.00
27	Uttarakhand	0.00	0.00	0.00	0.00
28	Uttar Pradesh	0.00	0.00	0.00	0.00
29	West Bengal	0.00	3495.20	0.00	0.00
	Total	78152.21	135186.41	14993.04	12619.00

*Provisional

**Details of funds released under the Scheme of ‘Support to Tribal Research Institutes’
during 2021-22 to 2024-25**

(Rs. in lakh)

Sl. No	State	2021-22	2022-23	2023-24	2024-25*
1	Andaman and Nicobar	0	0	0	0
2	Andhra Pradesh	432.75	219.13	125	0
3	Arunachal Pradesh	0	0	48.63	150
4	Assam	0	0	0	270
5	Bihar	0	0	0	99
6	Chhattisgarh	189.04	113.43	250	1100
7	Goa	111.75	0	50.57	200
8	Gujarat	0	0	0	250
9	Himachal Pradesh	114.1	0	0	125
10	Jammu And Kashmir	200	170.84	770.85	100
11	Jharkhand	13.92	164.96	417.03	200
12	Karnataka	184.25	0	0	200
13	Kerala	0	0	0	300
14	Ladakh	0	0	0	99
15	Madhya Pradesh	484.58	0	143.08	600
16	Maharashtra	0	0	0	250
17	Manipur	0	0	0	140
18	Mizoram	766.65	53.75	550	723.14
19	Nagaland	85	205	400	600
20	Odisha	644.76	313.15	600	600
21	Rajasthan	215.3422	0	0	0
22	Sikkim	273.3	0	0	200
23	Tamil Nadu	135.09	0	25	300
24	Telangana	548.95	0	0	1300
25	Tripura	44.29384	0	25	300
26	Uttar Pradesh	89.25	0	0	0
27	West Bengal	0	0	0	0
28	Meghalaya	66.224	0	0	100
29	Uttarakhand	1400.75	0	948.01	793.86
	Total	6000	1240.3	4353.2	9000

*Provisional

**The Achievement in respect of All Line Ministries/Departments of DAJGUA across India is as under
(As on 21.01.2026):**

S. No.	Ministry	Activity	Mission Target (2024-2028)	Target till March 2026	Progress
1	Ministry of Rural Development (MoRD)	PMAY-G - Housing	20 Lakhs	6 Lakhs	House Completed: 7,00,800
		PMGSY - Roads	25,000 Km Road	7,500 Villages	Total Sanctioned 710 roads (2,411.25 Km): <ul style="list-style-type: none"> J&K - 62 roads (296.301 Km) Chhattisgarh – 532 roads (1,824.08 Km) Rajasthan – 116 roads (290.875 Km)
2	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	All villages to be saturated	1,500 villages	Saturated Villages: 27,362
3	Ministry of Power	Revamped Distribution Sector Scheme – RDSS	2.35 lakh Households	70,000 HHs to be electrified	Electrified: 65,249 (Households and Public Institutions)
4	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya Ghar Yojana	Provision of Solar Roof top at 2000 institutions		Sanctioned: 4,099 HHs (100 in Manipur and 3,999 Arunachal Pradesh)
5	Ministry of Health and Family Welfare	Mobile Medical units under National Health Mission	1,000 MMUs	100 MMUs	154 MMU operationalized
6	Ministry of Women and Child Development	Anganwadi Centre- Poshan 2.0 (ICDS)	2,000 New Anganwadis	400 New	Operationalized 445 AWCs
7	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1,000 hostels	300 hostels	Foundation stone laid for 311 hostels
8	Department of Telecommunication	Universal Service	5,252 villages	1500 Villages	Covered Villages: 3,513

		Obligation Fund (USOF)			
9	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays	100 Home stays	Homestay Projects worth 17.7 Cr. Upcoming in AP, UK, Ladakh, MP, Mizoram
10	Ministry of Agriculture and Farmers Welfare	Pradhan Mantri Rashtriya Krishi Vikas Yojana (PM-RKVY)	Agriculture support to FRA Patta holders (~ 2 lakh)	60000 beneficiaries	1.73 lakh Patta holders identified as potential beneficiaries
11	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR	3000 beneficiaries	Progress not reported in 2025-26 Beneficiaries reported in 2024-25- 882 beneficiaries
	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders	2550 beneficiaries	Rs. 8 Cr has been released by the department to 6 states in 2025-26
12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) 30 Skilling Centers in tribal districts	9 skilling Centers & training for 300 VDVks	30 Skilling Centers have been inaugurated across the country with 2944 beneficiaries enrolled.
			(ii) Training of 1000 VDVks and tribal groups		Training is yet to start
13	Ministry of AYUSH	Poshan Vatikas - National AYUSH Mission		700 Poshan Vatikas	Poshan Vatika in EMRS is under implementation
14	Ministry of Panchayati Raj	Rashtriya Gram Swaraj Abhiyan (RGSA)	FRA awareness programs at all Gram Sabhas, Sub-division and districts dealing with FRA		Total ST participant trained – 46,19,662

15	Ministry of Petroleum & Natural Gas	LPG - Ujjwala Yojana	25 Lakhs LPG connections	7.5 Lakhs HHs	Pending for approval of the main scheme
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Initiatives of Ministry of Tribal Affairs under DAJGUA

Name of the scheme	Approved projects	Approved Fund (in Cr.)	Fund released (in Cr.)
Ashram Schools	6,773	3,506.43	587.81
TMMC	76	77.70	41.707
FRA Cells	433	63.19	40.07
CFR management Plans	620	98.60	84.20
COC	17	48.66	37.13
SCD Awareness+Asha Honorarium + ToT Fund		17.77	4.092

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan

Details of funds released during 2025-26 (Rs. in Cr) as on 21.01.2026

Sl. No	State	Released
A	B	F
1	Andhra Pradesh	41.15
2	Arunachal Pradesh	11.24
3	Assam	11.86
4	Bihar	6.82
5	Gujarat	87.92
6	Himachal Pradesh	.47
7	Jammu & Kashmir	39.21
8.	Karnataka	28.77
9.	Kerala	7.79
10.	Madhya Pradesh	67.98
11.	Maharashtra	134.33
12.	Manipur	9.35
13.	Nagaland	4.84
14.	Odisha	12.54
15.	Rajasthan	83.74
16.	Sikkim	5.85
17.	Tamilnadu	2.31
18.	Tripura	2.30
19.	Uttar Pradesh	4.44
20.	West Bengal	.15
21.	Chattisgarh	18.66
22	Jharkhand	22.43
23.	Uttarakhand	1.46
24.	Telangana	43.19
Total		648.80
